NATIONAL COMPANY LAW TRIBUNAL HYDERABAD

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14 12 2020 AT 10:30 AM

	TOF THE HEARING HELD ON 14.12.2020 AT 10:30 AM			
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020	ı		
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd		ŀ	
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd	H		
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd	H		
UNDER SECTION	9 of IBC	T	ł	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Counsel for both sides connected via video. Time is requested for filing rejoinder.

At the request of the counsel for Petitioner, time is enlarged for filing rejoinder. Counsel is directed to furnish a copy of the rejoinder to the other side.

Post the matter on 05.01.2020.

Member (T)

Member (J)

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